IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD.

R.P.No.74/92 0.A.No. 33/92. 0-15-manion726/92 Date of Order :

- 1. The Asst. Engineer, s.C.Rly., Bidar.
- Divl. Engineer(West), S.C.Rly., Sec'bad (BG). .. Applicants/Respondents Vs.
- Roopla s/o Bhojia
 Haria s/o Ramsing
 Lokia s/o Bhojia

- .. Respondents/Applicants

Counsel for the Applicants/ Respondents

: Shri N.V.Ramana, SC for Railway

Counsel for the Respondents/ Applicants

: Shri Khader Ali Khan

CORAM:

Hon'ble Shri R.Balasubramanian : Member(A)

Hon'ble Shri T.Chandrasekhara Reddy : Member(J)

I Order of the Division Bench delivered by Hon'ble Shri R.Balasubramanian, Member(A) [

(In circulation)

This review petition has been filed by the Asst. Engine S.C.Rly., Bidar & another against Shri Roopla s/o Bhojia & 2 others, seeking a review of the judgement dt. 26.3.92 in O.A.No.33/92. The review applicants were the respondentin the O.A. and the review respondents were the applicants in the O.A.

An M.A.No.726/92 has also been filed in this R.P. seeking condonation of delay of 13 days in filing the R.P. We are satisfied with the reason given and the delay of 13 days in filing the R.P. is condoned. M.A.No.726/92 is accordingly allowed.

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The review applicants point out that the original order transfering the review respondents from Bidar to Vikarabad was irregular in that the seniority of Gangmen and Khalasis are separate. These points have already been covered in the O.A. It is also pointed out that the applicants were recruited as Gangmen against the quota reserved for S.Ts. How this changes the position in the seniority list is not clear and the respondents did not elaborate the position final at the time of hearing. There is no error apparent in the O.A. and the review petition is, therefore, dismissed accordingly with no order as to costs.

(R.Balasubramanian)

Member(A).

(T. Chandrasekhara Reddy)

Member(J).

V

Dated: 27 Tuly, 1992.

Dated: - July, 1992.

To

- 1. The Assistant Engineer, S.C.Rly, Bidar.
- The Divisional Engineer (West),
 S.C.Rly. Secunderabad(BG)
- 3. One copy to Mr.N.V.Ramana, SC for Rlys, CAT.Hyd.
- One copy to Mr. Khader Ali Khan, Advocate, 21, Century Commercial Complex, Nampally, Hyderabad.
- 5. One spare copy.

pvm